

**CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench
New Delhi**

OA No.3786/2018

New Delhi, this the 5th day of October, 2018

**Hon'ble Ms. Praveen Mahajan, Member (A)
Hon'ble Mr. S.N.Terdal, Member (J)**

Smt. Anju Mishra
Age -40 years
Group-'B' (PGT History)
W/o Shri Arun Kumar Mishra
R/o 1/4729, Balbir Nagar
Gali No.16, Shahadara
New Delhi - 110 032
(M) :+9810846400. Applicant

(By Advocate:Shri A.K.Thakur)

VERSUS

1. Govt. of NCT of Delhi
through its Chief Secretary
A-Wing, 5th Floor, Delhi Secretariat
I.P.Estate, New Delhi - 110 092.
2. The Chairman
Delhi Subordinate Service Selection Board
Govt. of NCT of Delhi
FC-18, Institutional Area
Karkardooma, New Delhi - 110 092.
3. Directorate of Education
Through its Director
Govt. of NCT of Delhi
Old Secretariat, New Delhi - 110 054. Respondents

O R D E R (Oral)

Heard the learned counsel for the applicant for some time.

He states that there are certain discrepancies in the 'Final Answer Key' of the respondents. He, however, states that he will be

satisfied if the respondents are directed to dispose of the representation of the applicant dated 31.01.2018 by way of passing an appropriate order.

2. In view of the limited prayer made by the applicant, the OA is disposed of, without going into the merits of the case, with a direction to the respondents to consider the aforesaid representation dated 31.01.2018 of the applicant by passing a reasoned and speaking order within three months from the date of receipt of a certified copy of this order. The OA is, accordingly, disposed of, at the admission stage.

(S.N.Terdal)
Member (J)

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(Praveen Mahajan)
Member (A)